

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.200/00046/2016
(in OA 200/00166/2015)

Jabalpur, this Thursday, the 17th day of May, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Sheikh Mahmood, S/o Mubarik, aged about 56 years,
Machinist, Master Craftsman G.M.S., Personnel,
No. 014742, Ticket No. 1301, G.C.F. Jabalpur,
M.P., R/o Makkanagar, Gali No.2, Jabalpur, M.P. **-Petitioner**

(By Advocate –**Shri S.K.Tripathi** proxy counsel for
Shri S.P.Tripathi)

V e r s u s

1. N.K. Sinha, General Manager, Gun Carriage Factory,
Jabalpur, M.P., Pin-482002

2. Dr. A.Y.Chaure, Additional Director,
Central Government Health Scheme, 1544-A,
Napiar Town, Home Science College Road,
Jabalpur, M.P., Pin-482001

-Respondents

(By Advocate –**Shri N.K.Mishra**)

O R D E R (ORAL)

By Navin Tandon, AM:-

This Contempt Petition has been filed by the petitioner for non compliance of the order dated 23.11.2015 passed in Original Application No. 200/00166/2015.

2. The learned counsel for the respondents/contemnors has submitted that the order of this Tribunal has been complied with.

3. The learned counsel for the petitioner endorse the compliance of our order dt. 23.11.2015.

4. Accordingly, the Contempt Petition is closed. Notices issued to the respondents/contemnors are hereby discharged.

(Ramesh Singh Thakur)
Judicial Member

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(Navin Tandon)
Administrative Member